

# TRANS FINANCIAL RESOURCES LIMITED

Registered Office: 4th Floor, Vaghela Avenue, Nr. Havmore Restaurant, Navrangpura, Ahmedabad – 380009  
Tel: +91-79-26402089 | Email: tfr14444@gmail.com | CIN: L70100GJ1994PLC022954

Open Offer for acquisition of up to 30,38,300 Equity Shares from the Equity Shareholders of Trans Financial Resources Limited ("Target Company") by Mr. Rishi H. Parikh and Mr. Siddharth Hans ("the Acquirers").

This Post Offer Advertisement is being issued by **Chartered Capital And Investment Limited**, ("Manager to the Offer"), for and on behalf of Mr. Rishi H. Parikh and Mr. Siddharth Hans ("the Acquirers"), in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer made by the Acquirers had appeared in i) Financial Express (English) (all editions), (ii) Jansatta (Hindi) (all editions), (iii) Financial Express (Gujarati) (Ahmedabad edition) and (iv) Mumbai Lakshadep (Marathi) (Mumbai edition) which published on Tuesday, September 11, 2018.

1. Name of the Target Company : Trans Financial Resources Limited
2. Name of the Acquirer(s) and PAC : Mr. Rishi H. Parikh and Mr. Siddharth Hans
3. Name of the Manager to the Offer : Chartered Capital And Investment Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer Details:
  - a. Date of Opening of the Offer : Monday, December 31, 2018
  - b. Date of Closure of the Offer : Friday, January 11, 2019
6. Date of Payment of Consideration : Monday, January 21, 2019
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 15	₹ 15
7.2	Aggregate number of shares tendered	30,38,300*	17,810
7.3	Aggregate number of shares accepted	30,38,300*	3,010
7.4	Size of the Offer (Number of Shares multiplied by offer price per share)	₹ 4,55,74,500*	₹ 45,150
7.5	Shareholding of the Acquirers before Preferential Allotment / Public Announcement ("PA") (No. & %)	Nil 0.00%	Nil 0.00%
7.6	Shares Acquired by way of Preferential Allotment <ul style="list-style-type: none"> <li>• Number</li> <li>• % of Fully Diluted Equity Share Capital</li> </ul>	66,66,668 57.05%#	66,66,668 57.05%#
7.7	Shares Acquired by way of Open Offer <ul style="list-style-type: none"> <li>• Number</li> <li>• % of Fully Diluted Equity Share Capital</li> </ul>	30,38,300* 26.00%#	3,010 0.03%#
7.8	Shares acquired after Detailed Public Statement <ul style="list-style-type: none"> <li>• Number of shares acquired</li> <li>• Price of the shares acquired</li> <li>• % of the shares acquired</li> </ul>	The Acquirers have not acquired any Equity Shares other than those acquired through Preferential Allotment which triggered off the Regulations	The Acquirers have not acquired any Equity Shares other than those acquired through Preferential Allotment which triggered off the Regulations
7.9	Post offer share holding of Acquirers <ul style="list-style-type: none"> <li>• Number</li> <li>• % of Fully Diluted Equity Share Capital</li> </ul>	97,04,968* 83.05%#	66,69,678 57.08%#
7.10	Pre offer shareholding of the Public <ul style="list-style-type: none"> <li>• Number</li> <li>• % of Fully Diluted Equity Share Capital</li> </ul> Post offer shareholding of the Public <ul style="list-style-type: none"> <li>• Number</li> <li>• % of Fully Diluted Equity Share Capital</li> </ul>	37,08,300 73.88%^ 19,80,800* 16.95%#	37,08,300 73.88%^ 50,16,090 42.92%#

\* Assuming full acceptance in Offer.

^ Calculated based on the pre preferential allotment Equity Share Capital of the Target Company.

# Calculated based on the post preferential allotment Equity Share Capital of the Target Company.

§ Subject to the compliance with the provisions of regulation 31A of SEBI (LODR) Regulation, the existing promoters will be transferred to public category.

8. The Acquirers accept full responsibility, severally and jointly, for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI ([www.sebi.gov.in](http://www.sebi.gov.in)), BSE Limited ([www.bseindia.com](http://www.bseindia.com)) and the registered office of the Target Company.

Capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the PA and/or DPS and / or Letter of Offer.

## ISSUED BY MANAGER TO THE OFFER

### CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Manoj Kumar Ramrakhyani / Mr. Sagar Bhatt

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Investor Grievance Email: [investor.relation@charteredcapital.net](mailto:investor.relation@charteredcapital.net)



For and on behalf of the Acquirers Mr. Rishi H. Parikh and Mr. Siddharth Hans

Place: Ahmedabad

Date: January 23, 2019